

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 29
ANSWERED ON 03.02.2025**

KV AND PM SHRI SCHOOL IN MADHYA PRADESH

29. SHRI VISHNU DATT SHARMA:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has given approval for setting up of Kendriya Vidyalaya (KV) and Pradhan Mantri School for Rising India (PM SHRI) schools in Khajuraho Lok Sabha Parliamentary Constituency of Madhya Pradesh especially in Katni and Khajuraho districts;
- (b) if so, the details of the measures taken by the Government for completion of this project and its current status along with the timeline fixed by the Government for execution of these schools; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (c) As per information received from Kendriya Vidyalaya Sangathan (KVS), presently, 112 Kendriya Vidyalayas (KVs) are functioning in the State of Madhya Pradesh including 03 KVs in Khajuraho Parliamentary Constituency.

PM SHRI scheme aims to establish more than 14500 schools by strengthening the existing schools from amongst those managed by Central Government/State/UT Government/local bodies. These schools are to showcase all the initiatives of National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. The Scheme also focus on further strengthening/ improvements the infrastructure and other amenities such as ICT Labs, Science Labs, Digital Libraries, Lab equipments, Smart class rooms, LED lighting etc. in the existing schools.

A total of 879 schools have been selected in the State of Madhya Pradesh in the PM SHRI selection process, including 86 KVs and 53 Navodaya Vidyalayas. In Khajuraho Parliamentary Constituency, there are 30 PM SHRI schools including 03 KVs viz. PM SHRI KV (NKJ) Katni, PM SHRI KV (OF) Katni and PM SHRI KV Panna. All these 03 existing KVs in this Parliamentary Constituency are functional in its permanent Vidyalaya buildings.

The Government of India has recently approved the proposal for opening of 85 new KVs under Civil/Defence Sector across the country and expansion of one existing nearby KV i.e. KV Shivamogga, District Shivamogga, Karnataka by adding 2 additional Sections in all the classes including 02 KVs at Khajuraho, District Chhatarpur and Jhinhari, District Katni under the Khajuraho Parliamentary Constituency. Accordingly, KVS has requested the State Government of Madhya Pradesh and concerned district authorities for transfer of suitable land free of cost and to provide suitable rent free temporary accommodation as per norms of KVS to make newly sanctioned KVs at Khajuraho, District Chhatarpur and Jhinhari, District Katni functional.
